

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited														
Date of commencement of CIRP: 17/07/2025														
List of creditors as on 11/09/2025														
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India (SAMV, Mumbai)	31-07-2025	63,80,27,192	63,24,57,813	Secured Financial Creditor	63,24,57,813	-	No	20.47%	-	-	-	55,69,379	
2	Punjab National Bank (Pune SASTRA Branch)	29-07-2025	83,91,36,540	80,39,36,571	Secured Financial Creditor	80,39,36,571	-	No	26.02%	-	-	-	3,51,99,969	
			1,47,71,63,732	1,43,63,94,384		1,43,63,94,384	-	-	46.50%	-	-	-	4,07,69,348	-

Notes:  
As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.